

2
O.A.55/86

CORAM : (1) P.H. Trivedi (Vice Chairman)
(2) P.M. Joshi (Judicial Member)

15-7-86

Mr. P.M. Thakkar learned counsel for the applicant is not present. Mr. Ajmera the learned counsel for the respondent however seeks more time. The case is therefore postponed on 6th August 1986 for further directions.


(P.M. JOSHI)

J.M.


(P.H. TRIVEDI)

V.C.

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O.A. 55/86

CORAM : Hon'ble Mr. P.H. Trivedi
Hon'ble Mr. P. M. Joshi

.. Vice Chairman.
.. Judicial Member.

5.9.86

The advocate for the applicant requests for withdrawal of the application with a further request that he should be at liberty to move to the Tribunal if any order for suspensions~~are~~ are passed. Request is granted. The application stands disposed of as withdrawn.

Pravin
(P.H. TRIVEDI)
V.C.

Joshi
(P.M. JOSHI)
J.M.